

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 111  
IA No. 397/JPR/2022  
CP No. (IB)- 197/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**Pooransingh Vijay Singh Rathod Prop. Of Meghna Colour Chem**  
... Operational Creditor/Applicant

**Versus**

**Prayag Polytech Pvt. Ltd.** ... Corporate Debtor/Respondent

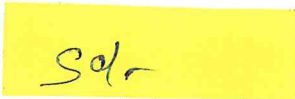
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER**  
**HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

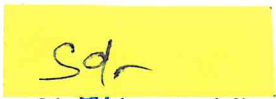
**Present Through Video Conferencing: -**

For the Applicant : Akshita Koolwal, Adv.  
For the Respondent : Virendra Ganda, Sr. Adv.  
Vipul Ganda, Adv.  
Amodini Raina, Adv.  
Ayandeb Mitra, Adv.

**ORDER**

List the matter on 23.07.2024.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

May 14, 2024